UDYOG VYAPAR PATRIKA

705. DR. BHAI MAHAVIR: Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that the publication of 'Udyog Vyaoar Patrika' a Hindi monthly journal is being revived:
 - (b) if so, when; and
 - (c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD, SHAFI QURESHI), (a) Yes, Madam.

(b) and (c) The clearance from the Screening Committee for reviving the publication of this journal is expected shortly and the actual publication will follow upon the receipt of the clearance-

IMPORT OF AGRICULTURAL IMPLEMENTS FROM RUSSIA

706. SHRI SITARAM JAIPURIA Will the Minister of COMMERCE be pleased to state:

- (a) whether it is a fact that an agreement for the import of agricultural implements is likely to be concluded shortly with Russia;
- (b) if so, what would be the main terms of the agreement; and
- (c) whether it is a fact that a small tractor is likely to be included in these implements and if so, what would be the price of such a ti actor in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) No, Madam.

- (b) Does not arise.
- (c) Tractors are usually imported from U.S.S.R, in the 14 to 20 Horse Power range, but these are not classified as agricultural implements. No agreement for such tractors has so far been concluded this year.

AUSTRALIAN PROPOSAL TO LIBERALISE EXPORT QUOTA FROM INDIA

707. SHRI SITARAM JAIPURIA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact 1hat the Government of Australia are considering

an Indian request for liberalisation of quota restrictions on the exports from India;

- (b) if so, the details thereof; and
- (c) by what time the curbs are likely to be lifted?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) to (c) The Australian Government have, from time to time, considered requests for the inclusion of additional items of export interest to Less-Developed Countries, including India, at also for increase in quotas for the items included in the Australian Scheme of Tariff Preferences for Less-Developed Countries. The last list of such items was announced by the Australian Government in February this year.

COAL MINING FROM DAMODAR RIVER BED

708. SHRI M. ASAD MADANI : Will the Minister of STEEL, MINES AND METALS be pleased t0 state :

- (a) whether Government's attention has been drawn to the mining of coal from the river bed of river Damodar in the District of Hazaribagh in Bihar by some private entrepreneurs during the summer when the river goes dry; and
- (b) whether any lease-licences have been granted by Government for such mining operations?

THE DEPUTY MINISTER OF STEEL, MINES AND METALS (CHOWDHARY RAM SEWAK): (a) and (b) The State Government of Bihar are aware of such coal mining and it has been reported by them that private parties hold statutory leases for areas comprised of Damodar river; there are, however, certain disputes pending in the Court and the parties have been allowed to continue in working possession till the Court cases are decided.

INDEFINITE SUSPENSION OF TRAIN SERVICES BETWEEN KHADA AND CHITAUNI

709. SHRI M. ASAD MADANI : Will the Minister of RAILWAYS be pleas ed to state :

(a) whether it is a fact that passenger trains between Khada and Chitauni

stations on the Gorakhpur line of North Eastern Railway have been suspended indefinitely from 15th July. 1968 due to floods in river Gandak; and

(b) if so, by what time the line is expected to be reopened and the loss likely to be sustained by the Railways as a result of the suspension of service?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes.

(b) In view of the continuing flood in the Gandak river affecting the railway embankment, no date for resumption of traffic can be given at present. The loss of revenue on this account has been roughly estimated at about Rs. 1000 per day.

COMMITTEE ON RURAL INDUSTRIALISATION

- 710. SARDAR RAM SINGH: Will the Minister of INDUSTRIAL DEVE LOPMENT AND COMPANY AFFAIRS be pleased to state:
- (a) whether it is a fact that the committee on incentives for rural industrialisation has submitted its report;
- (b) if so, what are the main recommendations thereof;
- (c) whether they have been considered by Government; and
- (d) if so, what is the number of recommendations which have been accepted for implementation?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDD1N ALI AHMED): (a) Yes, Madam.

- (b) Summary of conclusions and recommendations of the Committee is placed on the Table of the House. [See Appendix LXV Annexure No. 40.].
- (c) The report is under consideration of the Government.
 - (d) Does not arise.
- 711. {Transjerred to the 9th August, 1968.]

DETACHMENT OF 1ST CLASS COMPART-MENTS ETC. FROM ASSAM MAIL

- 712. SHRI G. BARBORA: Will the Minister of RAILWAYS be pleased to state:
- (a) the reasons for detaching some 1st class, 2nd class and 3rd class bogies

- as well as the dining car from the Assam Mail in between Gauhati and Dibrugarh;
- (b) what arrangements are being contemplated to remove the inconvenience to the passengers thereby; and
- (c) whether the Railway authorities propose to run a passenger train between Gauhati and Tinsukia ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) 3Up/ 4Dn metre gauge Assam Mails were running with diesel locomotives over their entire run between Barauni and Tinsukia. In order to conserve diesel locomotives urgently required for movement of essential goods traffic, these trains have been placed under steam traction between Lumding and Tinsukia, with effect from 6th April 1968, necessitating a reduction in their loads.

- (b) An analysis of utilisation has revealed that the existing reduced accommodation between Gauhati and Tinsukia is adequate for the quantum of traffic on this section.
 - (c) No.
- 713. [Transferred to the 22nd August, 1968.]

CAPITAL EXPRESS

- 714. CHAUDHARY A. MOHAM MAD: Will the Minister of RAILWAYS be pleased to state:
- (a) whether any trial runs of the "Capital Express" train between Delhi and Calcutta have been conducted;
- (b) if so, whether the trial has yielded satisfactory results;
- (c) if so, by what time the regular run of this train will commence; and
- (d) whether similar fast running trains are proposed to be introduced between Delhi and Bombay and Delhi and Madras?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) Yes. A "High Speed" train was run between Delhi and Calcutta.

- (b) The trials are still in progress.
- (c) No definite date for introduction of regular service has been fixed.